

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P NO.(IB)-33(PB)/2017  
CA NO.

CORAM:


PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017


NAME OF THE COMPANY: Manish Kumar  
Vs  
Iyogi Technical Services Pvt. Ltd.


SECTION OF THE COMPANIES ACT: U/s 8 & 9 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Aishwarya Gupta	Adv	Petitioner	

**ORDER**

With the consent of the parties, the matter is posted for hearing on 11.4.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

  
(S.K. MOHAPATRA)  
MEMBER (TECH.)